

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.143/BB/ 2017	-	For filing comments	252(3)	Thanco Natural Foods Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------

1)	SHIVAKUMAR B N	Petitioner	INDE
2)	Prema Hatti	ROC	PH

ORDER

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & RD is present. ROC report is received. Counsel for petitioner reported that, there is no comment from the side of Petitioner Company on the report of ROC. Heard the Counsel for Petitioner and also the Standing Counsel appearing for ROC & RD. List it for orders on 17/11/2017.


Member (T)


Member (J)